LOK SABHA STARRED QUESTION NO. *336 TO BE ANSWERED ON 19th March, 2018

ALLOCATION OF PDS KEROSENE

* 336. SHRI RAMSINH RATHWA:

पैट्रो लयम और प्राकृतिक गैस मंत्री

- Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:
- (a) whether the Government has devised the policy for allocation of PDS kerosene to States and if so, the details thereof;
- (b) the year in which the aforesaid policy was formulated and announced; and
- (c) whether the aforesaid policy accounts for LPG coverage and population of the States and if so, the details thereof?

ANSWER

पैट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 336 ASKED BY SHRI RAMSINH RATHWA ANSWER ON 19.03.2018 REGARDING ALLOCATION OF PDS KEROSENE.

(a) to (c): The Government of India (Ministry of Petroleum and Natural Gas) makes allocation of Public Distribution System (PDS) Kerosene on quarterly basis for cooking and lighting purposes only as per Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993. Further distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is made by the concerned States/UTs. The scale and criteria of distribution are also decided by respective State/UT.

PDS Kerosene allocation of States/UTs have been rationalized since 2010-11, by taking into account the factors such as increase in domestic LPG/PNG connections, increase in electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc.
